

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4565  
ANSWERED ON:07.09.2012  
LAW FOR MARRIAGES WITH NRI S  
Bhagat Shri Sudarshan;Pandey Saroj

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

(a) whether the Government has enacted any law for providing legal protection to the Indian women who get married to some NRI or other foreign national and are either left by them or tortured after marriage; and

(b) if so, the details thereof?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) No. Madam.

(b) In view of the above question does not arise.